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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 229/15	TP 31/17	Hearing	433 ( e)	State Bank of Trav ancore Vs. Cranes Software International Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<b>L.R. KATTI</b> <b>Advocate.</b> <b>9844111954.</b>	<b>Petitioner</b> <b>Bank.</b>	<b>J Ratakonda</b> <b>11/8/17</b>

Counsel for petitioner is present. He has filed a memo stating that State Bank of Travancore, the petitioner Bank is merged with the State Bank of India and that he will move separate application for substitution of State Bank of India in the place of State Bank of Travancore, the petitioner herein.

In the circumstances, time granted for substitution of Petitioner Company by state Bank of India till 04.09.2017.

  
MEMBER (J)

  
MEMBER (T)